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PART -II, SECTION 3, SUB-SECTION (i)]

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE  
(CENTRAL BOARD OF DIRECT TAXES)**

**INCOME-TAX**

**CORRIGENDUM**

New Delhi, the 23<sup>rd</sup> June, 2017

G.S.R.\_\_\_\_(E).--- In the notification of the Government of India, Ministry of Finance, Department of Revenue (Central Board of Direct Taxes), number 48/2017, dated the 8<sup>th</sup> June, 2017, published *vide* number G.S.R. 561(E), dated the 8<sup>th</sup> June, 2017, in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section(i), at page 8 in Form No. 26QC,-

for "

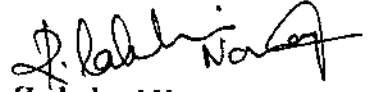
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[Notification No. <sup>55</sup>/2017 (F. No. 370142/16/2017 -TPL)]

  
(Lakshmi Narayanan)  
Under Secretary (TPL)